

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) to (c). In the import policy of 1984-85, Acetylene Black is under Appendix-IV *i.e.* list of automatic permissible items. M/s. Union Carbide are

importing certain quantity of Acetylene Black for their new Dry Batteries Plant.

At present there are three units in the country engaged in the manufacture of Acetylene Black. The requisite information in regard to these companies is as under :

(Figures in tonnes)

Name of the Company	Annual installed capacity	Stock as on 31-3-1985
1. Panyam Cements and Minerals Industries Ltd., Andhra Pradesh.	1,800	43
2. Travancore Electro-Chemicals Industries Ltd., Alwaye.	1,000	13
3. Union Carbide (India) Ltd., Bombay.	900	Nil

#### Import of special variety of paper

2313. SHRI K. RAMACHANDRA REDDY : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to refer to the reply given to Starred Question No. 82 on 19 March, 1985 regarding production of paper based on bagasse and state :

(a) the details of special variety of paper being imported;

(b) the cost of this imported paper; and

(c) the reason why the same variety of paper is not manufactured in India ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) The special varieties of paper being imported include paper required for printing of currency note, cigarette paper, filter paper, base paper, crepe paper, electrical grade paper/board, record paper etc.

(b) The approx. value of special varieties of paper imported during 1980-81, 1981-82 and 1982-83 (upto December, 1982) is as follows :

Year	Value (approx) (Rs. in lakhs)
1980-81	626.34
1981-82	680.81
1982-83	484.23
(upto Dec., 1982)	

(c) Some of the large paper mills have started manufacturing special varieties of paper.

#### Suspension of defence vehicle drivers due to rash driving in Hyderabad

2314. SHRI G. VIJAYA RAMA RAO : Will the Minister of DEFENCE be pleased to state :

(a) the number of army drivers suspended due to rash driving of defence vehicles in the twin cities of Hyderabad and Secunderabad; and

(b) the steps taken to reduce/eliminate the accidents due to rash driving ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Six Army vehicles were involved in accidents in the twin cities of Hyderabad and Secunderabad during the financial year 1984-85. No driver was placed under suspension since this is not required. Such cases are investigated in accordance with the provisions of Military Law. Disciplinary action has been initiated on these cases.

(b) Army Hqs have issued detailed instructions for ensuring safety on the road. These are being enforced strictly.

#### Improvements in Cantonment Hospital at Secunderabad

2315. SHRI G. VIJAYA RAMA RAO : Will the Minister of DEFENCE be pleased to state :